

(d) the action taken by the Central Government to see that the Maharashtra Government discharge their obligations to the minorities in the State of Maharashtra?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Yes Sir.

(b) and (c). The matter has been referred to the State Government for appropriate action.

(d) The Government of India are in touch with the State Government in this matter. The State Government have assured us that they are keeping a watch on the activities of Shiv Sena and would take action according to law. The State Government have also informed us that Chief Minister had assured the minorities as well as all those in Maharashtra hailing from other States that they were all welcome to take part in the development of that State and would get justice equally with the Maharashtrians and further that all necessary steps would be taken to preserve the cosmopolitan character of the city of Bombay and to see that the people of different language groups in the city were enabled to reside there in peace and harmony.

#### Wage Boards

442. Shri George Fernandes:  
Shri J. M. Patel:  
Shri Madhu Limaye:  
Shri A. Sreedharas:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the number of Wage Boards currently inquiring into the wage and service conditions of industrial and other workers in the country;

(b) when these Wage Boards are expected to give their reports; and

(c) whether it is a fact that none of the Wage Boards has been able to keep to its schedule in completing its work?

The Minister of Labour and Rehabilitation (Shri Nath): (a) Eleven.

(b) The Wage Boards for Working Journalists and non-Journalists are expected to submit their reports before the end of June 1987. As regards other Wage Boards, it is not possible to say when they will submit their reports.

(c) The Wage Boards have to deal with complex matters and they have to take into account the submissions of various interests. No time schedule for their work is fixed by the Government.

#### Translation of Standard Works and Popular Books into Hindi

443. Shri S. M. Joshi: Will the Minister of Education be pleased to state:

(a) the progress made so far in the preparation and translation of (i) Standard Works of University level and (ii) popular books into Hindi;

(b) the names of the Departments which are responsible for executing these schemes and the reasons for their slow progress; and

(c) the steps taken by Government for their speedy and effective implementation?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) A total of 553 standard books of University Level in different subjects relating mainly to science, technology, engineering, social sciences and humanities have so far been approved for translation and publication in Hindi and other Indian languages. Out of these, 103 titles have been published (82 in Hindi and 20 in regional languages) and 67 books are either in the process of printing or ready to be

sent to the press. The remaining books are at various stages of preparation.

So far as popular books are concerned, 237 titles have been approved for publication, out of which 49 have already been printed, 7 are in the press and the remaining are under various stages of production.

(b) and (c). The scheme relating to production, publication and translation of standard works of university level is being implemented by the Commission for Scientific and Technical Terminology in collaboration with various universities and other academic bodies. The scheme relating to popular books in collaboration with private publishers is being handled by the Central Hindi Directorate.

The main reasons for the slow progress of the scheme are (i) delays and difficulties experienced in obtaining copy rights from the foreign publishers, (ii) printing delays and (iii) lack of competent translators, original writers and vetters. Every effort is being made to accelerate the pace of work by eliminating administrative bottlenecks and printing delays. To avoid dependence on foreign publishers, greater emphasis is now being laid on preparation of original books and for this purpose an extensive search for talent is being made.

#### Uniform Education Policy

- \*44. **Shri Bishwanath Roy:**  
**Shri Bibhuti Mishra:**  
**Shri K. N. Tiwary:**  
**Shri K. Halder:**  
**Shri Y. A. Prasad:**  
**Shri N. K. Sanghi:**

Will the Minister of Education be pleased to state the nature of steps being taken for the uniformity in the education system in the country and regarding the duration of different stages of education, namely, School education, Higher Secondary and Degree Course?

**The Minister of Education (Dr. Triguna Sen):** Some of the steps already taken in that direction are:

- (i) Conversion and orientation of elementary schools to the basic pattern;
- (ii) Re-organisation of secondary education on the basis of the recommendations made by the Secondary Education Commission; and
- (iii) Re-organisation of higher education on the basis of the recommendations of the University Education Commission.

Recently, the Education Commission has also made a number of recommendations towards achieving greater uniformity in the duration and pattern of education at different stages. These are under the consideration of the Government.

#### Official Languages Act

- \*45. **Shri Seshivan:**  
**Shri D. C. Sharma:**  
**Shri Madhu Limaye:**  
**Dr. Ram Manohar Lohia:**  
**Shri George Fernandes:**  
**Shri S. M. Banerjee:**  
**Shri Hukam Chand Kachwal:**  
**Shri Ram Singh Ayarwal:**  
**Shri C. K. Bhattacharyya:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have finished the proposals to amend the Official Languages Act for the continued use of English; and

(b) if so, whether the Bill will be introduced in the current Session of Parliament?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charam Shukla):** (a) Yes Sir.

(b) Yes Sir.